

**COURT - II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 52 OF 2015 &**  
**IA NOS. 55, 70 & 71 OF 2015**  
**AND**  
**APPEAL NO. 53 OF 2015 &**  
**IA NOS. 72 & 73 OF 2015**

**Dated :** 3<sup>rd</sup> April, 2018

**Present:** Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member

**In the matter of :**

**M/s Monnet Ispat and Energy Ltd.**

**...Appellant(s)**

**Vs.**

**Chhattisgarh State Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Noor Alam

Counsel for the Respondent(s)

:

Mr. Mohit Rai

Mr. C. K. Rai for R.1

Ms. Suparna Srivastava

Ms. Sanjana Dua for R.2

**ORDER**

As the matter was not reached, post this matter for hearing on 20.04.2018, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*js/vt*